

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 46/NCLT/AHM/2017 (New)  
High Court of Gujarat CP No. 489/2016 c.w. CA 461/2016 (Old)

Coram:

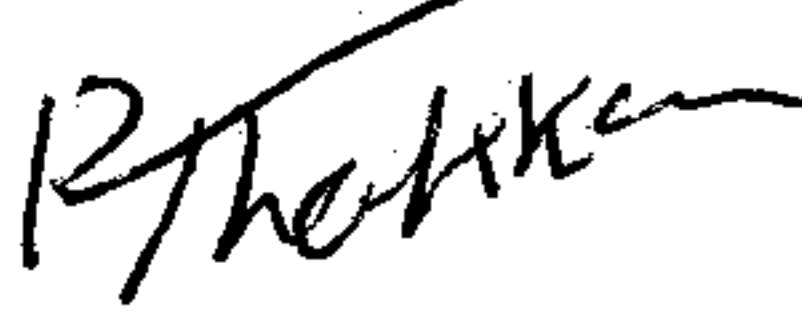
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company: Micro Chemtech Pvt Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956;  
230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PRATIK P. THAKKAR	ADVOCATE	PETITIONER	
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2.				
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**ORDER**

Learned Advocate Mr. Pratik P Thakkar present for Petitioner.

Additional affidavit filed by the petitioner.

Awaited for record in CA 462/2016 from Hon'ble High Court of Gujarat.

List the matter on 12.04.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5<sup>th</sup> day of April, 2017.